

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION NO. 2696
TO BE ANSWERED ON 18.03.2021

UPLIFTMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS

2696 SHRI MANAS RANJAN BHUNIA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the steps taken for the upliftment of the 75 Particularly Vulnerable Tribal Groups (PVTGs) in the country;
- (b) whether a quantifiable increase has been witnessed in the standard of living of the PVTGS. if so, the details thereof; and
- (c) whether any state specific interventions are being undertaken or proposed to be undertaken for the upliftment of the PVTGs?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (b): (i) The PVTG communities are covered under other schemes of Government of India which are (i) directed towards generally towards all eligible persons, (ii) are targetted towards the tribal populations under the various schemes of the Central and State Governments under the Scheduled Tribe component as well as (iii) the main schemes of Tribal Affairs Ministry. In addition, Ministry of Tribal Affairs implements a scheme in the name of 'Development of Particularly Vulnerable Tribal Groups (PVTGs)'. This is a Centrally Sponsored Scheme having a provision of 100% Central assistance to 18 states and Union territory of Andaman & Nicobar Islands where 75 communities identified as PVTGs reside. Funds in the scheme are released under 2 major components of Grant-in-Aid and Creation of Capital Assets. This scheme operates as a gap filling intervention targeted specifically for upliftment of such communities. As part of the same, State Governments undertakes projects that are tailored to cater to sectors like education, health and livelihood schemes for the PVTGs.

(ii) The scheme of 'Development of PVTG' aims at socio-economic development of PVTGs in a comprehensive manner, while retaining their culture and heritage. The financial assistance is provided to the States/UT under the scheme for activities like

- education,
- housing,
- agricultural development,
- animal husbandry,
- strengthening of Infrastructure through construction of community assets,
- installation of non-conventional sources of energy for lighting purpose,
- social security
- any other innovative activity meant for the comprehensive development of PVTGs.

(c) Yes, Sir. Interventions under the scheme are specific to unique requirements of each state. In order to ensure effectiveness of the Scheme,

- State Governments have been given the flexibility of utilizing the funds using the gaps identified through Base Line Surveys.
- Emphasis is being given on Micro plan approach through formulation of Conservation cum Development (CCD) plans for ensuring conservation of culture and traditional practices of PVTGs.
- Physical progress of works approved under the scheme is monitored regularly.
- Impact assessment of the scheme has been undertaken by the Ministry and also by NITI Aayog.